

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BEANCH AT NEW DELHI  
O.A. No. 1164 of 2024**

**IN THE MATTER OF:**

**NEWS ITEM TITLED "HOW OPEN DRAIN SNUFFED OUT ANOTHER YOUNG LIFE" APPEARING IN THE TIMES OF INDIA DATED 27.08.2024**

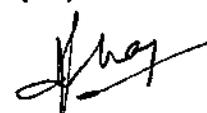
**I N D E X**

N.D.O.H- 26.11.2025

S. NO.	PARTICULARS	Pg. No.
1.	Status Report on behalf of Respondent No. 1/DJB	1-3
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**RESPONDENT No. 1/DJB**  
Pawan Kumar  
CE (Dr.) Pr-II

THROUGH

  
**PRABHSAHAY KAUR**  
**STANDING COUNSEL, DJB**  
Ch. No. 184, Block II, Delhi High Court  
Enrol No: D/737/2008  
Ph:8800695709  
Email: [records.pskchamber@gmail.com](mailto:records.pskchamber@gmail.com)

Place: New Delhi

Date: 24.11.2025

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BEANCH AT NEW DELHI  
O.A. No. 1164 of 2024**

**IN THE MATTER OF:**

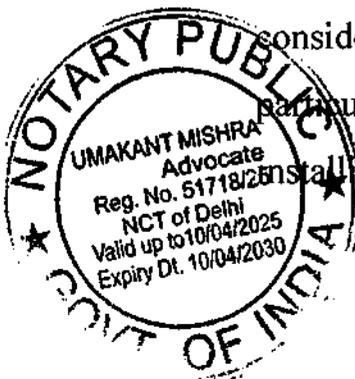
**NEWS ITEM TITLED "HOW OPEN DRAIN SNUFFED OUT ANOTHER YOUNG LIFE" APPEARING IN THE TIMES OF INDIA DATED 27.08.2024**

**STATUS REPORT ON BEHALF OF RESPONDENT NO.1/DJB**

MOST RESPECTFULLY SHOWETH

I Pawan Kumar S/o Sh. G.D. Sharma aged about 57 years, currently posted as Chief Engineer, Delhi Jal Board, Office of CE(Dr.)Proj-II, Varunalaya, Phase-1, Karol Bagh, New Delhi - 110005, do hereby solemnly affirm and declare as under:

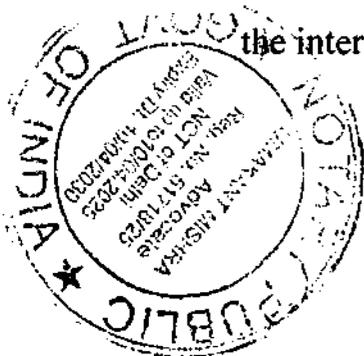
1. That I am duly authorised and competent to affirm the present status report on behalf of Respondent No.1/DJB.
2. That the present status report is being filed in compliance of this Hon'ble Tribunal's Order dated 29.08.2025.
3. That a joint meeting of senior officials from the Delhi Jal Board and the Public Works Department was convened on 10.07.2025. During this collaborative meeting, PWD officials apprised DJB that while RCC cast-in-situ cover slabs had been removed in certain sections, they are now actively considering the installation of precast RCC cover slabs, particularly for residential areas. PWD further committed to installing precast covers for a stretch of 50 meters upstream and

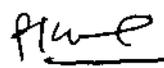


*Pawan*

50 meters downstream of the incident site, thereby addressing immediate safety concerns.

4. Demonstrating its proactive commitment to augmenting sewerage infrastructure in underserved areas, the Answering Respondent had already prepared a comprehensive proposal for the laying of a sewerage network in the nearby areas/colonies, including Tajpur, Sungerpur, Akbarpur Majra, Bakhtawarpur, Jhangola, Tigipur and Palla etc., along with the construction of Decentralized Sewage Treatment Plants (DSTPs) at Sungerpur and Tajpur. Financial approval for this vital project has been duly received.
5. A Notice Inviting Tender (NIT) bearing NIT No.06 (2025-2026) was issued on 26.10.2025 by the Office of the Executive Engineer (Const.) DR-XII, Delhi Jal Board. A copy of the NIT has been annexed as **Annexure-R1**
6. The estimated contract value for this substantial project is Rs. 213,20,26,383/- (Rupees Two Hundred Thirteen Crores, Twenty Lakhs, Twenty-Six Thousand, Three Hundred Eighty-Three Only), underscoring the significant financial commitment by Answering Respondent towards enhancing environmental protection and public health. The expected date of completion for the overall project is June 2028.
7. The tenders have been invited and likely date of award of work is January 2026.
8. That the present Status Report is being filed bona fide and in the interest of justice.

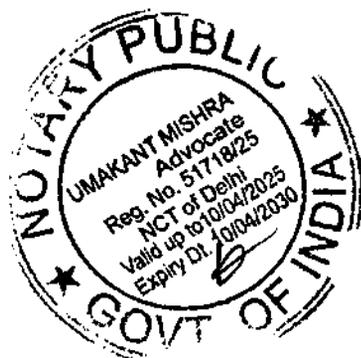


  
**DEPONENT**  
**Pawan Kumar**  
**CE (Dr.) Pr-II**

VERIFICATION

24 NOV 2025

Verified at Delhi on this \_\_\_\_ day of November, 2025 that the contents of the above affidavit are true and correct to my knowledge in my official capacity and on the basis of the official records. Nothing material has been concealed therefrom.



*P.K.*  
DEPONENT  
Pawan Kumar  
CE (Dr.) Pr-II

*[Signature]*  
Identify the deponent who has signed/put  
Thumb impression in my presence

CERTIFIED THAT THE DEPONENT  
Shri/Sm (m) *Pawan Kumar*  
S/o, W/o, D/o *[Signature]*  
R/o *[Signature]*  
Identified by Shri *[Signature]*  
has solemnly sworn in my presence  
on *24 NOV 2025*  
that the contents of the affidavit which have  
been read & explained to him and  
correct to his knowledge and belief  
*[Signature]*  
Notary Public, Delhi

96  
**ANNEXUURE R-1**

4

 <small>Delhi Jal Board</small>	<b>DELHI JAL BOARD: GOVT. OF NCT OF DELHI</b> <b>OFFICE OF THE EXECUTIVE ENGINEER (CONST) DR-XII</b> <b>MU-BLOCK, PITAMPURA, DELHI-110034</b> Ph. 011-27342465 E-mail id: executiveengineercdr12@gmail.com	 75 आज़ादी का अमृत महोत्सव
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**NIT No. 06 (2025-2026)**

On behalf of Delhi Jal Board, EE(C)Dr.-XII invites online tenders Part-(i) Lump Sum tender and Part-(ii) Percentage rate tender, from eligible registered contractors in appropriate category in DJB, Railways, CPWD, MES, BSNL, MCD, DDA, NDMC, DUSIB and irrigation & Flood control Dept., Delhi, Central/State Govt. Department Undertakings/Development Authorities etc., who are essentially registered on Delhi Govt. e-procurement system <http://govtprocurement.delhi.govt.in> and who have successfully completed similar types of works and fulfil the eligibility criteria as per tender documents, for the following work, from eligible firms (proprietorship, partnership firms, companies, corporations, consortia), either individually as a bidder or as a joint venture firm, in the prescribed bid documents under two bid system i.e. Part A Technical Proposal and Part B Financial Proposal. The firm shall abide by all NIT conditions, guidelines, memorandum, which have been issued time to time by Delhi Jal Board.

Date & Time of Pre-Bid Meeting	: 03.11.2025 at 11:30 A.M.
Last date and time for tender download	: 27.11.2025 up to 2:00 P.M.
Last date and time for online submission of tender	: 27.11.2025 up to 3:00 P.M.
Date and time for opening of Part A	: 27.11.2025 at 3:30 P.M.
Date/Time for opening of Part B (Financial Bid)	: After completion of scrutiny of the received Technical Bids.

S.No.	Name of Work	Estimated Contract Value (ECV)/ Amount put to tender (Rs)	EMD (Rs.)	Completion Period	Non-refundable Tender Fee (Rs.)	Validity of tender
1.	Construction of DSTPs at Tajpur & Sungerpur and SPS at Palla and P/L/J sewer lines in Palla GOC in Narela AC-01 in Delhi.	DSTP & SPS (DBO Basis) - Lump Sum  Sewerage network Percentage rate 103,36,50,236/-	217/- Lakh	DSTP (i/c Trial Run and Commissioning) + Sewerage Network = 18 Months HSC (after Commissioning of DSTP) = 3 months Total = 21 months	1500/-	180 days as reckoned from the last date of online Submission of bids including extensions, if any

Tender ID: 2025\_DJB\_280298\_1

**NOTE:**

1. Validity of proposal is 180 days from the last date of receipt of tenders. NIT along with all the terms & conditions is available on Delhi Govt. Web Site <https://govtprocurement.delhi.govt.in>. Agencies may contact the office of EE (C)DR-XII for additional information/any clarification.
2. Any future amendment/ Corrigendum made in this NIT can only be seen on website <http://govtprocurement.delhi.govt.in>;

3. Provision of GST Act 2017 shall have the superseding effect over the all earlier taxes like VAT/WCT/Service Tax/other like taxes as contemplated in the Act. Accordingly, the terms VAT/WCT/Service Tax etc. appearing anywhere in the bid document may be read as the applicable tax under the GST Act 2017.
4. Successful bidders shall comply with the EPF & MP Act.1952, along with other labour laws.
5. The work includes various activities which are to be taken up simultaneously for there should be arrangement for sufficient labour and T&P.
6. Tender Fee should be deposited to SBI Bank, Tis Hazari, Delhi Branch through this link [https://services.sabpaisa.in/pages/demo/djboard.html//ChildVerticalTab\\_12](https://services.sabpaisa.in/pages/demo/djboard.html//ChildVerticalTab_12) at SBI Bank, Tis Hazari, Delhi Branch through bidder's Banker.
7. Further one set of hard copies of technical bid shall be submitted by the bidder to the division on the following day of submission of the bid.
8. Tender fee is non-refundable.
9. The pre-bid meeting will be held in the office of Chief Engineer (DR)-PROJECT-II, Room No. 12, Varunalaya Phase- I, Jhandewalan, Karol Bagh, New Delhi-110005. The details of the tender can be seen on web-site (<https://govtprocurement.delhi.gov.in>) or from the office of the undersigned which will be available on the web site till expiry of Last date and time for online submission of tender. Any modification /corrigendum shall be displayed on the above-mentioned website only.

*sell*  
(V.D. Gautam)  
Executive Engineer (C) Dr XII

No. F-7/DJB/EE(C)DR-XII/2025-26/ 19 20

Dated:26.10.2025

Copy to: For kind information please.

1. PS to Hon'ble Chairperson, Delhi Jal Board.
2. PS to CEO/CEN(Dr)/CEN(W)/Mem(F)/Mem(A)/Dir.(F&A)/Addl. CEO/DOV.
3. CE(DR)P-I/II/, CE(SDW).
4. All SEs(DR)Project.
5. All Executive Engineer(C)Dr./EE(P)SR/EE(P)DR/EE(EDP)/Director(SDM).
6. Jt. Dir.(F&A) /Sr.AO(DR)Proj-III/AAO(C)DR.XII.
7. D/M(C)DR-XII to put up suggestive cost in coordination with AE.
8. Manager, SBI, Tis Hazari, Delhi Branch.
9. Contractors Association,36, Block-BA, Paschim Shalimar Bagh New Delhi-110088/Contractor Welfare Association, WZ-485,10B/1st floor, Basai Darapur New Delhi-110015.
10. Notice Board, EE(C)DR-XII.
11. M/File/Case file.
12. O/C.

*Gautam*  
Executive Engineer (C) Dr XII